

## ITALIAN MISSIONARIES

\*335. **Shri Muniswamy:** Will the Minister of Home Affairs be pleased to refer to the reply given to starred question No. 916 on the 1st September, 1953, regarding alleged anti-Indian propaganda carried on by two Italian Missionaries in Port Cochin and state what action Government propose to take in the matter?

**The Deputy Minister of Home Affairs (Shri Datar):** Certain further enquiries were made of the Government of Madras in the matter. The report since received is under consideration.

**Shri Muniswamy:** May I know, Sir, whether attention has been drawn by the Government to the criticism in the press about the view that is held by the Government of India?

**The Minister of Home Affairs and States (Dr. Katja):** What sort of criticism, I do not quite follow.

**Mr. Speaker:** It seems to me to be vague enough. Certain criticism in papers relating to what matter?

**Shri Muniswamy:** I want to know whether attention has been drawn by the Government about some criticism by the press about the view that has been held by the Government of India regarding the priests?

**Dr. Katja:** The press in India consists of thousands of papers and these thousands of papers express diametrically opposite views.

**Shri K. P. Tripathi:** May I know whether it is known to the Government that secret anti-Indian propaganda is also going on in the North-Eastern part of Assam?

**Dr. Katja:** Mr. Speaker, you will realise my difficulty. A question is put about Port Cochin in down South. My hon. friend takes the stage to North-East.

**Shri Frank Anthony:** Apart from making enquiries from the Madras Government has the Central Government made enquiries from the Italian missionaries and have they received any representation from the missionaries stating their case and saying

categorically that these allegations are false, malicious and inspired by certain communists from certain petty personal spites?

**Dr. Katja:** I have absolute confidence and trust in the Madras Government and when we ask for a report from any State Government we presume that that State Government will make a report after making full enquiries and giving the persons affected an opportunity for having their say in the matter. I cannot possibly have a direct communication with A, B or C.

**Shri Matthen:** May I know, Sir, whether Government has received a report from the municipal chairman, Port Cochin, that the allegations are absolutely unfounded and mischievous?

**Dr. Katja:** I have received no such reports, but I may tell the hon. Member that I propose to dispose of this matter very quickly.

## NATIONAL CADET CORPS

\*336. **Shri Muniswamy:** (a) Will the Minister of Defence be pleased to state whether it is a fact that a meeting of the Central Advisory Committee for the National Cadet Corps was held at New Delhi during the middle of September, 1953?

(b) If so, what were the subjects discussed at the meeting?

(c) How far the expansion programme of the N.C.C. has progressed and proved satisfactory in the educational institutions?

(d) Is it a fact that suggestions to introduce gliding training as part of the Cadets Curriculum were also made and discussed at the meeting?

**The Deputy Minister of Defence (Shri Satish Chandra):** (a) Yes. The meeting was held on 18th September 1953.

(b) A statement is laid on the Table of the House.

(c) A statement giving the expansion programme of N.C.C. for the year 1953-54 and the progress so far made

is laid on the Table of the House. The scheme has proved to be satisfactory in the educational institutions and its further expansion is limited only by availability of finance.

(d) Yes. The proposal to introduce gliding training in the syllabus of the Senior Division (Air Wing) was accepted.

[For (b) and (c), See Appendix II, annexure No 38.]

**Shri Muniswamy:** May I know, Sir, whether it is a fact that there is a proposal to close down the Junior Division of the N.C.C. in Bombay, and if so, what are the reasons?

**Shri Satish Chandra:** The hon. Member is probably aware that the expenditure on N.C.C. is shared between the Central and the State Governments. The Bombay Government had initially decided to abolish the Junior Division as they were not prepared to contribute their share of the expenditure on the Junior Division. The matter was considered by the Central Advisory Committee of the N.C.C. The Bombay Government later modified their scheme and proposed that they will be prepared to contribute one-third of their share if the other two-thirds is borne by the schools and the cadets themselves. But now they have again intimated to us that their proposal has not found favour with the educational institutions and so they have decided to abolish it altogether.

**Shri Muniswamy:** May I know, Sir, whether any remuneration is paid to the cadets when they are in camps?

**Shri Satish Chandra:** The camp expenditure is met out of the N.C.C. budget. There is no other remuneration. Boarding and lodging and other expenses in the camp are met from the N.C.C. funds.

**Shri Jaipal Singh:** In regard to inclusion of gliding as an additional subject in the curriculum for the training of cadets, may I know whether gliding is to be introduced only in the

present gliding centres, or it is to be all over India? If it is to be outside these gliding centres at the present moment, where are they to be?

**Shri Satish Chandra:** The idea is to introduce gliding as a subject in all the units belonging to the Air Wing of the National Cadet Corps.

**Shri Barrow:** May I know, Sir, if this Committee considered the recommendation of the Secondary Education Commission that the N.C.C. finances should be borne by the Central Government?

**Shri Satish Chandra:** I do not know about that recommendation. But this scheme was evolved on the basis of the report of a committee which was set up by the Government of India under the Presidentship of Pandit Kunzru, before the N.C.C. Bill was brought before this House.

#### FINANCIAL ASSISTANCE TO STUDENTS AND YOUTH ORGANISATIONS

\*337. **Shri Dabhi:** Will the Minister of Education be pleased to refer to starred question No. 1020 asked on the 4th September, 1953 and state:

(a) whether a programme has now been drawn up for the purpose of giving financial assistance to the various students and other youth organisations out of rupees one crore provided in the Five Year Plan for the purpose;

(b) if so, what is that programme; and

(c) which organisations in India have been found eligible for the assistance?

**The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya):** (a) to (c). The Ministry has drawn up a Scheme for Youth Welfare and Work Camps for students for the current year with a budget for Rs. 20 lakhs out of Rs. 1 crore provided in the Five Year Plan. The Scheme is to be worked out through the State Governments and Vice Chancellors of Universities.